

Name of the Corporate Debtor: Orange Medicare And Reseach Centre Private Limited Private Limited
Date of commencement of CIRP: February 17, 2022;
List of creditors for claims received up till March 22, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Johnson Lifts Private Limited	March 18, 2022	9,96,125.00	5,97,472.00	Operational Creditor - Supply of Goods	0	0	No	0	0	0	3,98,653.00	0	Notes
Total			9,96,125.00	5,97,472.00								3,98,653.00		

Notes

1	Agreement and payment schedule thereto between Claimant 1 and Corporate Debtor does not provide for application of interest on any outstanding dues.
2	Principal amount of claim of Rs. 5,97,472/- (Rupees Five Lakhs Ninety-Seven Thousand Four Hundred Seventy-Two only) has been admitted. Interest amount of Rs. 3,98,653/- (Three Lakhs Ninety-Eight Thousand Six Hundred Fifty-Three) is not admitted.
3	Debit note of interest has not been issued on year-to-year basis. There appears no understanding among the Claimant and Corporate Debtor w.r.t. applicability of interest and its terms.